by the Visitor's nominee during 1961 and 1962 (upto 7.8.62) is 21 and 18 respectively.

Invitation to attend the Selection Committees is invariably sent by the University to the Visitor's nominee.]

श्री नवाबसिंह चौहान : इस काल में जब कि १८ या २१ ऐसी कमेटियां हुईं तब विजिटर के नामीनी कौन थे ?

डा० कालू लाल श्रीमाली : विजिटर के नामिनी इसी सदन के सदस्य थे, प्रो० मुकुट बिहारी लाल ।

श्री नवाबसिंह चौहान : क्या कोई कारण मालूम हुआ कि वह मीटिंग्स में क्यों नहीं गये, विरोध-स्वरूप नहीं गये या किसी और कारण से नहीं गये ?

डा० कालू लाल श्रीमाली : कारण तो कोई अवश्य होगा, कोई विरोध तो नहीं है, पर सम्भवतः उनको कुछ न कुछ काम रहा होगा ।

सरकार द्वारा जनता से सोने का लिया जाना

*८४८. { **श्री भगवत नारायण भार्गव** :‡
श्री राम सहाय :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि क्या कोई ऐसी योजना चलाने का सरकार का प्रस्ताव है जिसके अधीन वह मुआवजा देकर जनता के पास जो सोना है उसे लेकर विकास कार्यों में लगाना चाहती है; यदि है, तो योजना का ब्यौरा क्या है ?

†[TAKING OVER OF GOLD BY GOVERNMENT FROM THE PEOPLE

*848. { SHRI B N. BHARGAVA:‡
SHRI RAM SAHAI:

Will the Minister of FINANCE be pleased to state whether Government propose to introduce a scheme under which they intend to take the gold available with the people on payment of compensation and invest it in developmental works; if so, what are the details of the scheme?]

वित्त मंत्रालय में उपमंत्री (श्री बी० आर० भगत) : इस बात पर बराबर विचार किया जाता है कि जनता के पास जो सोना पड़ा है उसे विकास-कार्यों के लिए किस तरह इस्तेमाल किया जा सकता है और साथ ही इस बात पर भी कि लोगों को सोने में रुपया लगाने से किस तरह निरुत्साह किया जा सकता है ताकि गैर-कानूनी आयात के कारण भुगतान-शेष (बैलेन्स आफ पेमेण्टस) पर लगातार जोर न पड़ता रहे ? इस तरह के मामले में सरकार जो भी कार्रवाई करने का विचार कर रही हो उसे जन-हित में, वक्त से पहले नहीं बताया जा सकता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): The possibilities of utilising private hoards of gold for developmental purposes as well as the related question of discouraging people from investing in gold so that there is no continuing strain on balance of payments through illegal imports are always under consideration. Such action as Government may be considering on a question of this kind cannot, in public interest, be disclosed except at the appropriate time.]

श्री भगवत नारायण भार्गव : क्या गवर्नमेंट ने इस बात का कोई सर्वेक्षण कराया है कि इस समय देशवासियों के पास कितना सोना है ?

श्री बी० आर० भगत : एक आम मोटे अनुमान के हिसाब से यह अन्दाजा किया जाता है कि देश में जो सोने की कीमत है उसके आधार पर लगभग ४००० करोड़ रुपये का सोना लोगों के पास होगा और इसमें सोना, ज्वेलरी वगैरह सब हैं ।

†[ ]English translation.

‡The question was actually asked on the floor of the House by Shri B. N. Bhargava.

श्री राम सहाय : क्या गवर्नमेंट का ऐसा कोई विचार है कि इसके बारे में विशेषज्ञों की कोई ऐसी कमेटी बैठाई जाय जो इस बात पर विचार करे कि जनता को ऐसे टर्म्स दिये जायें जिससे कि वह खुद ब खुद सोना दाखिल कर दे ?

श्री बी० आर० भगत : जी नहीं ।

SHRI C. D. PANDE: Does the scheme that is being contemplated by the Government refer to the gold hoardings in bullion or to the entire amount of gold including ornaments like trinkets, etc. in the whole country in which case even poor people will be concerned

SHRI MORARJI R. DESAI: The scheme has not yet taken any shape of that kind and therefore, it is not possible to say what it will cover.

SHRI BHUPESH GUPTA: May I know if it is not a fact that in an earlier note by the Ministry of Finance it was estimated that the gold held in bullion would be about Rs. 1,000 crores worth at Indian price and may I know why the Government in this connection is not issuing notices to former Princes like our friend, the Maharaja of Jaipur here, for example, to declare the amount of gold they have so that they could be asked to lend this gold to the Government of India for investment purposes? Why is it not being done? They are very well known people and everybody knows that they have got plenty of gold. He is a very good man and he would have declared the amount of gold in his possession.

SHRI MORARJI R. DESAI: In the first instance the presumption that I estimated it at Rs. 1,000 crores; that is, the stock of bullion in this country, is not right. I have not estimated anything like that.

SHRI BHUPESH GUPTA: You said in an earlier note. I do not think personally he did it, Sir. I do not think the hon. Minister personally did it but if I remember aright, in an earlier note it was estimated that it would be of the order of Rs. 1,000 crores. I cannot give the exact words; anyhow it was a huge quantity. Even last time in the Finance Consultative Committee it was revealed that . . .

MR. CHAIRMAN: Anyway, that is not an important point.

SHRI MORARJI R. DESAI: The whole impression is wrong. There has never been such an estimate. The estimate is about the total gold that may be in this country and that also is merely a guess or, if you want to call it that way, an estimate by some people. But that also is 2½ times the international value and therefore its value will come down to nearly two-fifths of that estimate. The other thing he said is a suggestion for action.

SHRI BHUPESH GUPTA: Not suggestion for action. Every year the Government is paying Privy Purses to the former Princes and they have got gold. I would like to know why the Government is delaying in this matter Don't allow me to put a question which strictly speaking is a suggestion for action but certainly I would seek information from the Government as to why the Government has not thought it fit to ask the former Indian Princes to declare their gold stocks so that the Government could then consider the advisability of tapping them for investment for our Plans

SHRI MORARJI R. DESAI: As far as I know. I do not know whether they have any gold bullion. The ornaments that they have, they have already declared.

*849. [*The questioner (Shri Chandra Shekhar) was absent. For answer,* vide *cols.* 4808-09 infra.]